ITEM NO.54 COURT NO.13 SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).28473/2011

(From the judgement and order dated 07/10/2011 in SCA No.9485/2011 of The HIGH COURT OF GUJARAT AT AHMEDABAD)

M.S.K.MANDAL SANCHALT MSKM B.ED COLLEGE Petitioner(s)

VERSUS

NATIONAL COUNCIL FOR TEACHER EDUC.& ORS Respondent(s)

(With prayer for interim relief)

WITH SLP(C) NO. 28528 of 2011
(With prayer for interim relief and office report)

Date: 02/12/2011 These Petitions were called on for hearing today.

CORAM :
HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE T.S. THAKUR

For Petitioner(s) Mr. K.V. Viswanathan,Sr.Adv.
Mr. Nikhil Goel,Adv.
Mr. Prateek Y, Jasami,Adv.
Mr. Marsook Bafaki,Adv.

For Respondent(s) Mr. Amitesh Kumar,Adv.
Mr. Ravi Kant,Adv.
Mr. Priti Kumar,Adv.
For Mr. Navin Prakash,Adv.

Mr. Ramesh P.Bhatt,Sr.Adv.
Mr. K.V. Sreekumar,Adv.

Ms. Hemantika Wahi,Adv.
Mr. Satyabrut Pandu,Adv.
Mr. R. Pradha,Adv,.

UPON hearing counsel the Court made the following
O R D E R
Heard learned counsel for the parties.

Order reserved.

(O.P. Sharma) (M.S. Negi)
Court Master Court Master